

State roads as new NHs in Kerala

3239. SHRI K.N. BALAGOPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has sanctioned or adopted State roads as new NH-roads in the State of Kerala during the last three years and if so, the details thereof;

(b) how much amount spent by the Ministry for National Highways in Kerala during the last three years; and

(c) how much amount spent for annual maintenance of NHs in Kerala during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir.

(b) and (c) The details of amount spent for development of National Highways (NHs) under original work and annual maintenance and repair (M&R) of National Highways in Kerala entrusted with the State Government of Kerala during the last three years are given below:—

Year	Amount spent (Rs. in crores)	
	Development of NHs	M&R
2007-08	50.10	55.80
2008-09	73.20	30.12
2009-10	141.23	60.45

Widening of NHs under NHDP

3240. SHRIMATI SHOBHANA BHARTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government/NHAI has taken up the widening of various National Highways in the country under National Highways Development Project (NHDP);

(b) if so, the details thereof;

(c) the details of targets fixed and achieved in this regard during each of the last three years; and

(d) the details of the constraints faced in implementing such projects and the steps taken to achieve the targets envisaged thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. NHAI is implementing the National Highways Development Project (NHDP) in various phases as given in Statement (See below).

(c) Details of the targets and achievement for construction of roads under NHDP during the last three years is as under:—

Year	Target in km.	Achievement in km.
2007-08	2885	1682
2008-09	3519	2205
2009-10	3165	2693

(d) Constraints in implementation include problems in land acquisition, shifting of utilities, environment and forest clearance, approval for road over bridges as well as shortage of skilled/semiskilled man power and economic slowdown. In order to revamp National Highway Development Project and to expedite award of projects, the Government implemented the recommendation of B.K. Chaturvedi Committee report, wherein a number of measures were suggested relating to changes in bidding process, documentation, mode of delivery etc. These measures are expected to generate increased investor interest. In order to expedite implementation of projects Regional Offices have been set up by NHAI headed by Chief General Manager. Powers have been delegated to the Chief General Managers who will expedite forest/environment clearances and monitor land acquisition matters as well as implementation of projects. Special land acquisition units are also set upto expedite land acquisition. State Governments have been requested to appoint Chief Secretaries as Nodal officers to expedite NHDP projects by removing bottlenecks, if any. Projects are also closely and periodically reviewed at the HQ as well as the field units.

Statement

Status of NHDP

NHDP Phases	Total length in km.	Date of approval	Approved cost in Rs. crore
1	2	3	4
I	7,498	12.12.2000	30,300
GQ, EW-NS corridors, Port connectivity others			

1	2	3	4
II	6,647	18.12.2003	34,339
4/6-laning North South-East West corridor, others			
III	12,109	05.03.2005, 27.10.2006 and 12.4.2007	80,626
IV	20,000	July, 2008 for 5000 km.	27,800
2-laning with paved shoulders			
V	6,500	05.10.2006	41,210
6-laning of GQ and High density corridor			
VI	1000	02.11.2006	16,680
Expressways			
VII	700 km. of ring roads/ bypass + flyovers and other structures	06.12.2007	16,680

Highways projects pending for environment clearance

3241. SHRI PARIMAL NATHWANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether several highways projects are pending for want of clearance from Environment and Forest Ministry;

(b) if so, the details of these projects with years of pendency and cost overruns and states to which they belong;

(c) whether Government has standard process for speedy clearance of these projects;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Execution of road projects and clearance from Environment and Forest Ministry is a continuous Process and no road project in NHAI is pending on account